

State Road Transport Employee's Association;

(b) if so, whether it is a fact that Shri George made distorted versions of agitation and slanders against political parties;

(c) whether Government are aware that this is just against the policy shaped and implemented by Government; and

(d) if so, the action taken against the Station Director, AIR, Trivandrum, Kerala ?

THE MINISTER OF INFORMATION AND BROADCASTING, AND COMMUNICATIONS (SHRI SATYA NARAYAN SINHA) : (a) Shri K.M. George broadcast an appeal on 22.1.1970 in connection with the strike in the Kerala Road Transport Corporation.

(b) and (c) The broadcast did not infringe any of the provisions of AIR Code.

(d) Does not arise.

**Withdrawal of Strik Notice
by Calcutta dock workers.**

*401. **SHRI RABI RAY :** Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that workmen representatives of Calcutta Docks have agreed to withdraw the notice of strike;

(b) if so, whether it will cover the clerical and the supervisory staff; and

(c) the details thereof ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The demand for decasualisation of clerical and supervisory staff under the Dock Workers (Regulation of Employment) Act, 1948, was discussed at a meeting held on 5th February, 1970 at New Delhi attended by the representatives of the concerned interests. It was decided to prepare and publish a draft registration scheme under the Dock Workers (Regulation of Employment) Act, 1948 for Clerical

and Supervisory Staff of Calcutta Docks within a period of six weeks. Accordingly, the Union also agreed to withdraw their strike notice dated the 24th January, 1970.

**Assessment of Impact of All India
Radio Broadcasts on Foreign Listeners**

*402. **SHRI N. K. SANGHI :** Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether Government have ever made any attempt to assess the impact on the foreign listeners of broadcasts from the Foreign Service Division of All India Radio; and

(b) if so, the outcome thereof and whether any improvement or change was found necessary ?

THE MINISTER OF INFORMATION AND BROADCASTING AND COMMUNICATIONS (SHRI SATYA NARAYAN SINHA) : (a) Yes, Sir. This is a continuous process.

(b) Any change considered necessary and feasible in the programme Pattern is always carried out as far as Possible.

**Fixation of price of Agriculture
Produce during fourth Plan.**

*403. **SHRI YASHPAL SINGH :** Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether his attention has been drawn towards the statement made by the Punjab Agriculture Minister that the prices of agricultural commodities be announced for the entire Plan period at a stretch rather than announcing them for year to year; and

(b) if so, his reaction thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) Government have seen a press report relating to a statement about fixation of prices of foodgrains said to have been made by the Punjab Food Minister.

(b) The Minimum support/procurement prices are fixed at present for major food-grains during each marketing season, taking into account various factors such as, shifts in the cost of production, price relations with competing crops, changes in weather conditions, etc. It is the view of the Govt. of India that it is desirable to examine these prices each season.

**Loans to Ryots of Tamilnadu
Cultivating IR-8**

*404. SHRI SAMINATHAN :
SHRI N. R. LASKAR :
SHRI DHANDAPANI :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the Centre has sanctioned a loan of Rs. 1.4 crores only to the Tamil Nadu Government for disbursement to ryots cultivating IR-8 in the Navarai and Swaranavari seasons in the State;

(b) if so, whether the State Government had asked for Rs. 4.4 crores on this account;

(c) if so, the reasons for giving only Rs. 1.4 crores; and

(d) whether the State Government has requested for original demand of Rs. 4.4 crores and, if so, the reaction of the Government?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE)(a) to (d). The State Government had requested in November 1969 for additional short-term loan of Rs. 4.4 crores, both for fertilisers and seeds, for their special programme, by relaxation of the normal conditions. Short-term loan aggregating to Rs. 1033.68 lakhs for various inputs had already been sanctioned to the State on the basis of their normal entitlement. In view of special circumstances, it has been decided to sanction additional short-term loans by relaxation of the normal limits on the basis of actual expenditure incurred by State Government. So far, an additional amount of Rs. 50 lakhs for ferti-

liser taccavi and Rs. 124.75 lakhs for seeds has already been sanctioned.

Trunk Call Frauds

*405. SHRI BABURAO PATEL : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether "trunk call" frauds, as recently detected in Calcutta Telephone District, have been detected elsewhere, if so, where and how many;

(b) the steps taken to prevent trunk-call frauds; and

(c) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING, AND COMMUNICATIONS (SHRI SATYA NARAYAN SINHA) : (a) No such frauds have been reported at other places.

(b) and (c) The existing procedure will be examined in the light of the fraud detected and will be streamlined, to guard against such frauds.

Loans to Farmers by Central Bank of India for Boosting Food Production.

*406. SHRI MAYAVAN :
SHRI CHENGALRAYA NAIDU :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the Central Bank of India has decided to finance at least three lakh farmers directly by the end of 1973-74 to boost Food production;

(b) if so, the States from which these farmers will be chosen for help,

(c) how these finances will be utilised by these farmers; and

(d) whether this bank has already helped certain farmers and if so, in what way the farmers have been benefited?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) Yes, Sir,